

(BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN): (a) The Board for Industrial and Financial Reconstruction (BIFR) has reported that 378 sick industrial companies in the private sector were recommended by it for winding up to the concerned High Court U/S 20(1) of the Sick Industrial Companies (Special Provisions) Act, 1985 (SICA) during the last five years (1.4.1993 to 31.3.1998). However, time and labour involved in furnishing names of these 378 sick industrial companies would not be commensurate with the results to be achieved.

(b) Section 20(1) of SICA empowers the BIFR to recommend winding up of unviable sick industrial companies. The winding up recommendations are sent to the concerned High Court for necessary action according to law. The BIFR has no further jurisdiction to deal with such cases unless remanded back by the High Court. BIFR has reported that no separate data on the petitions filed by the companies in the Courts is maintained by the BIFR.

[English]

High Power Committee on KVIC

5507. SHRI VIRENDRA VERMA: Will the Minister of INDUSTRY be pleased to state:

(a) whether any High Power Committee on Khadi and Village Industries Commission was appointed;

(b) if so, the schemes and programmes formulated on the recommendations thereof;

(c) whether the Commission is directly providing funds to the entrepreneurs;

(d) if so, the details thereof, year-wise and State-wise;

(e) whether any provision has been made by the Commission for providing loans to the women entrepreneurs also; and

(f) If so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT):

(a) Yes, Sir.

(b) As per recommendations of High Power Committee, KVIC formulated a programme known as the Rural Employment Generation Programme (REGP) for creating 2 million additional employment. As part of this programme, it also launched a scheme in the name of Margin Money Scheme for financing viable V.I. projects.

(c) Yes, Sir. KVIC provides funds to individual as well as institutional entrepreneurs for village industry projects through its Margin Money Scheme.

(d) Details of Industry-wise projects directly financed by KVIC under its village industries programme upto 30.6.98 are given in the enclosed Statement.

(e) There is no separate earmarking of funds for women entrepreneurs. KVIC provides additional 5% Margin Money in the case of women entrepreneurs and women institutions.

(f) In view of reply at (e) above, question does not arise.

Statement

Position of projects/funds sanctioned and disbursed as on 30.6.1998

(Amount Rs. in lakhs)

S.No.	Name of Industry	No. of Projects Sanctioned			Amount Sanctioned			Amount Disbursed		
		Instt.	Indv.	Total	Instt.	Indv.	Total	Instt.	Indv.	Total
1	2	3	4	5	6	7	8	9	10	11
1.	Rural Engg.	7	6	13	44.105	30.908	75.013	11.204	7.137	18.341
2.	PCPI	33	13	46	316.82	89.82	406.64	108.89	16.81	125.70
3	Lime	5	4	9	38.73	30.18	68.91	18.118	-	18.118
4.	Fibre	-	1	1	-	2.07	2.07	-	1.50	1.50
5.	Palmgur	-	1	1	-	3.56	3.56	-	2.195	2.195
6.	FVPI	6	5	11	79.06	24.42	103.48	29.59	10.764	40.354
7.	G&K	1	12	13	5.50	7.89	13.39	-	-	-
8.	Leather	22	4	26	11.42	5.651	17.071	-	-	-
9.	Plastic	2	3	5	27.15	24.439	51.589	-	73.84	73.84
10.	Beekeeping	-	3	3	3.55	10.99	14.54	-	2.73	2.73

1	2	3	4	5	6	7	8	9	10	11
11.	CMI	-	-	-	-	-	-	-	-	-
12.	NSI	6	2	8	36.415	4.52	40.935	13.317	-	13.317
13.	Pottery	9	10	19	56.64	49.50	106.14	5.681	6.473	12.154
14.	HMPI	7	6	13	121.10	28.90	150.00	46.64	23.05	69.69
15.	VOI	7	9	16	52.50	40.86	93.36	-	3.744	3.744
16.	Electronics	-	-	-	-	-	-	-	-	-
17.	MPI	6	1	7	52.11	6.12	58.23	12.31	-	12.31
18.	FBI	-	-	-	13.50	-	13.50	-	-	-
Total		97	80	177	857.60	359.828	1218.428	245.75	148.23	393.993

Protection of Multinational Companies

5508. SHRI P.R. KONDIAH: Will the Minister of FINANCE be pleased to State:

(a) Whether in the wake of widespread attack on multinationals in India, the Centre has altered the States to afford protection to all MNCs;

(b) whether the Government considers these attacks as a retaliation by the local activist groups against the economic sanctions imposed by the some developed countries;

(c) if so, the major MNCs which are under threat and whether any of these have threatened to pull out of the country if this anti-MNC belligerence persists; and

(d) if so, the steps Government propose to take to woo back the prospective for overseas investors who are now disillusioned over the recent Moody's rating?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA) : (a) to (d) The information is being collected and will be laid on the Table of the House.

Use of Low Ash Yielding Coal

5509. SHRI ANANT KUMAR HEGDE: Will the Minister of COAL be pleased to state:

(a) the details of usage of low ash yielding coal in the country;

(b) the source of availability of that coal;

(c) the impact of low ash yielding coal on the atmosphere, like acid rain;

(d) whether there are any restrictions on the usage of the high yielding low ash coal in the country; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI DILIP RAY): (a) The various usage of low ash coals in the country are:

(i) Coal dust injection in blast furnace

(ii) Reduction smelting of iron ore

(iii) Low ash Met. coke making

(iv) Carbon artefacts

(v) Blending

(vi) Hydrogeneration

(vii) Combustion

(b) The various sources of availability of low ash yielding coals in the country are:

(i) Raniganj field (Samla-Jambad)

(ii) South Karanpura (Hutar/Daltonganj)

(iii) Giridih

(iv) Chirimiri

(v) Bishrampur

(vi) Mukum, Dilli, Joypore (Assam)

(vii) Kalakot, Jangalgali (J&K)

(c) Acid rain incidence is related to generation of sulphur-di-oxide during combustion which again is related to the sulphur levels in the coal and not to the ash percentage as such. Though low ash coals of Assam are high in sulphur, they are not used to an substantial extent in power generation.

(d) and (e) According to Coal India Limited there is no restriction on the usage of low ash Indian coals. Only in steel plants coal blend, SAIL has restricted the use of low ash Assam coal to the extent of 5% of coal blend for coke making.

Budgetary Support to Hindustan Photo Film

5510. SHRI M. MASTER MATHAN: Will the Minister of INDUSTRY be pleased to state: